

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2627  
ANSWERED ON:11.03.2011  
LICENCES BY AERB  
Gowda Shri D.B. Chandre

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the details of hospitals in the country who have been issued licenses by the Atomic Energy Regulatory Board (AERB), State-wise;
- (b) whether certain Central Government hospitals have not been using equipment in the absence of required number of Radiation Safety Officers for a long time;
- (c) if so, the details of such hospitals, State-wise;
- (d) whether the hospitals run by Union Government have been inspected for the radiation safety norms; and
- (e) if so, the details thereof and the outcome of the inspection?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (e): Health is a State subject and such information is not centrally maintained. However, as per the information provided by Atomic Energy Regulatory Board (AERB), Mumbai, 4315 hospitals having Diagnostic radiology facilities have been issued licenses.

As far as Central Government hospitals in Delhi namely Safdarjung Hospital, Dr. Ram Manohar Lohia (RML) Hospital and Lady Hardinge Medical College (LHMC) & its Associated Hospital are concerned, only Safdarjung Hospital has been issued license by the Atomic Energy Regulatory Board (AERB). One Radiation Safety Officer has been appointed in this hospital.

In Dr. RML Hospital and LHMC & its Associated Hospital, there is no Department of Radiotherapy in place.

AERB inspects majority of the Central Government hospitals having radiation facilities from time to time. Safdarjung Hospital has been inspected for radiation safety norms by AERB/BARC. Two Cobalt Units and one Brachytherapy Unit are not functioning because of shortage of Medical Physicist as per the direction of BARC.